

[*Translation*]

**Acquisition of Land by DDA in Burari Village, Delhi**

4079. SHRI RAJ KUMAR RAI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the DDA has acquired land in Burari village of Delhi;

(b) whether this land falls under the jurisdiction of the DDA;

(c) whether it is a fact that people are purchasing and in this village for construction of houses etc. on a large scale through Power of Attorney; and

(d) whether this land belongs to the DDA if so, the steps taken or proposed to be taken by DDA to protect this land ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

[*English*]

**Sale Permission of Properties**

4080. DR. G.S. RAJHANS : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that a large number of applications for sale permission of properties in Delhi are pending disposal in the Land and Development Office for several years;

(b) if so, the number of such applications pending disposal/decision for the last three years and the reasons for delay; and

(c) the steps taken by Government to clear the pending applications and

streamline the procedure for their disposal in future ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). 67 cases of sale permission are pending final disposal for periods varying from one to three years. The reasons for delay are defective or incomplete application, disputes about the extent of misuse and/or unauthorised construction, assessment of charges for breaches, court cases, decisions on withdrawal of re-entry, legal infirmities, etc.

(c) The procedure is streamlined. The pending applications can be cleared with the cooperation of the lessees/ex-lessees in resolving the disputed points.

**Distribution of Imported Dairy Products to States**

4081. SHRI K. RAMAMURTHY : Will the Minister of AGRICULTURE be pleased to state :

(a) the agencies responsible for distribution of dairy products received from the EEC since 1983; and

(b) the quality allocated to each agency and the state-wise distribution thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). The Indian Dairy Corporation (IDC) is the agency responsible for distribution of dairy products received from the European Economic Community (EEC) under Operation Flood Programme. A statement indicating the skimmed Milk Powder and Butter Oil issued to each State/Union Territory during the years 1983-84 to 1985-86 by the Indian Dairy Corporation is given below.